

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**CP No. 34(ND) 16**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.10.2017**

**NAME OF THE COMPANY:** Leena Mehta Vs. M/s Gangotri Constructions  
Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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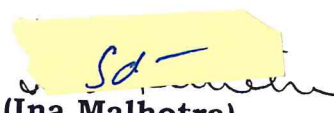
For the Petitioner (s) : Ms. Sunaina Pasricha, Advocate

For the Respondent (s) : Mr. Suraj Narain Shukla and Mr. Ashutosh Gupta,  
Advocates

**ORDER**

Both parties submit that compromise is likely to be affected. In view of the same, request for an adjournment is being made. At their request, adjourned to 21<sup>st</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**